

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 3386
ANSWERED ON 09.08.2023

PMKKKY

†3386. SHRI JASWANT SINGH BHABHOR:

Will the Minister of MINES be pleased to state:

(a) whether the Government has identified high priority areas and other priority areas under the Pradhan Mantri Khanij Kshetra Kalyan Yojna (PMKKKY); and

(b) if so, the district-wise list thereof with respect to Gujarat?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) and (b): Yes, Sir, the Central Government has identified high priority areas and other priority areas under the Pradhan Mantri Khanij Kshetra Kalyan Yojna (PMKKKY). As per the PMKKKY guidelines, instructions have been issued to the District Mineral Foundations (DMFs) to spend at least 60% of the funds on high priority areas like: (i) drinking water supply; (ii) environment preservation and pollution control measures; (iii) health care; (iv) education; (v) welfare of women and children; (vi) welfare of aged and disabled people; (vii) skill development; and (viii) sanitation and up to 40% on other priority areas like: (i) physical infrastructure; (ii) irrigation; (iii) energy and watershed development; and (iv) any other measures for enhancing environmental quality in mining district.

Further, Section 15(4) of the MMDR Act, 1957 directs that

15(4) Without prejudice to sub-sections (1), (2) and sub-section (3), the State Government may, by notification, make rules for regulating the provisions of this Act for the following, namely:-

(a) the manner in which the District Mineral Foundation shall work for the interest and benefit of persons and areas affected by mining under sub-section (2) of section 9B;

Accordingly, Gujarat Government has formed DMF Rules. Under Gujarat DMF Rule 2016, section 16, sub-section 4(a), the State incorporated the provision of PMKKKY with regard to the identification of high-priority areas and other priority areas. Details of works in high priority areas and other priority areas in Gujarat are attached as **Annexure**.

Annexure

S. No	District	High Priority Areas			Other Priority Areas		
		No of Projects	Amount Allocated in Rs. Cr.	Amount Spent in Rs. Cr.	No of Projects	Amount Allocated in Rs. Cr.	Amount Spent in Rs. Cr.
1	Ahmedabad	110	31.00	4.10	1	0.05	0.05
1	Amreli	794	77.42	30.74	321	13.83	9.63
3	Anand	107	4.52	1.99	24	0.80	0.38
4	Aravalli	429	30.36	15.05	357	12.37	8.81
5	Banaskantha	342	38.27	7.45	137	6.99	2.08
6	Bharuch	1137	109.18	25.23	399	37.86	11.95
7	Bhavnagar	581	36.41	4.65	27	1.75	0.54
8	Botad	134	2.75	1.45	12	0.52	0.30
9	Chhotaudepur	1250	79.11	30.31	359	17.86	10.93
10	Dahod	242	12.06	2.66	6	0.39	0.19
11	Devbhumi dwarka	1597	75.00	27.26	248	24.03	8.10
12	Gandhinagar	270	10.76	5.83	62	2.88	1.92
13	Girsomnath	2979	113.76	68.82	554	36.25	6.67
14	Jamnagar	124	9.15	5.38	35	1.86	1.37
15	Junagadh	396	19.62	14.94	255	3.40	2.94
16	Kachchh	1226	249.30	87.74	684	76.41	38.11
17	Kheda	411	13.79	7.99	89	2.79	1.83
18	Mahisagar	51	1.54	1.10	22	0.59	0.42
19	Mehsana	110	9.43	0.78	73	3.20	0.95
20	Morbi	625	6.60	2.20	57	2.89	1.97
21	Narmada	111	1.93	1.39	11	0.65	0.27
22	Navsari	558	21.38	12.64	137	6.17	3.26
23	Panchmahal	480	18.40	10.04	111	2.64	1.64
24	Patan	42	0.66	0.51	0	0.00	0.00
25	Porbandar	608	73.73	44.55	180	19.32	12.41
26	Rajkot	127	9.81	5.94	73	6.21	2.16
27	Sabarkantha	460	22.34	3.55	292	9.89	2.52
28	Surat	634	28.73	19.48	277	12.06	8.69
29	Surendranagar	494	17.96	8.84	253	11.67	9.37
30	Tapi	323	37.07	9.16	70	5.03	2.71
31	Vadodara	1057	27.38	13.00	487	15.33	7.12
32	Valsad	567	13.69	7.14	17	0.60	0.29
Total		18376	1203.13	481.89	5630	336.3	159.6